

OFFICE OF THE PRINCIPAL DISTRICT & SESSION JUDGE, YAVATMAL.

Read:- 1. Civil Manual Para No. 701.
2. The Hon'ble High Court letter No. Insp-II/32/2021,
Dated 12th April, 2021.

OFFICE ORDER

DATED 13-04-2021

In view of the Hon'ble High Court letter referred to above at Sr. No. 2, the Principal District Judge, Yavatmal is pleased to pass the following order:-

The Hon'ble High Court has declared a holiday w.e.f. 15-04-2021 to 17-04-2021 for all Courts and their offices under jurisdiction of District Court, Yavatmal on account to break the chain of Corona Virus.

All the Courts functioning in the Judicial District of Yavatmal shall remain open on dated 14-08-2021 i.e. 2nd Saturday, 25-09-2021 i.e. 4th Saturday & 09-10-2021 i.e. 2nd Saturday respectively instead of 15-04-2021, 16-04-2021 & 17-04-2021.

The Copy of Hon'ble High Court letter under referred at Sr. No. 2 is attached herewith.

Yavatmal.
Dated 13-04-2021

K.R. Pethkar
(K.R. Pethkar)
Principal District Judge,
Yavatmal.

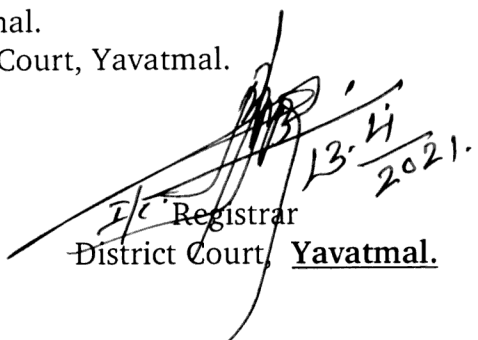
Copy forwarded with compliment :-

- 1) The Collector, Yavatmal,
- 2) The Superintendent of Police, Yavatmal,
- 3) The Superintendent, Central Jail Yavatmal,
- 4) The District Judge-1 & A.S.J, Yavatmal/Pusad/Darwha/Kelapur,
- 5) The District Judge-2 & A.S.J, Yavatmal/Pusad,
- 6) The Judge, Family Court, Yavatmal,
- 7) The Adhoc District Judge-1 & A.S.J, Darwha,
- 8) The Extra Jt. District Judge & A.S.J, Yavatmal
- 9) The Member, Industrial Court, Yavatmal,

K.R. Pethkar
Principal District Judge,
Yavatmal.

जावक क्र 3057/2021
जिल्हा न्यायालय, यवतमाल
दिनांक 13/04/2021

- 10) The Judge, Labour Court, Yavatmal,
- 11) The Asstt. Charity Commissioner, Yavatmal.
- 12) The Civil Judge (Sr.Dn.) Yavatmal/Pusad/Darwha/Kelapur,
- 13) The Jt. Civil Judge Sr.Dn.) Yavatmal/Pusad,
- 14) The 2nd Jt. Civil Judge (Sr.Dn.) Yavatmal,
- 15) The 3rd Jt. Civil Judge (Sr.Dn.) Yavatmal,
- 16) The 4th Jt. Civil Judge (Sr.Dn.) Yavatmal,
- 17) The Chief Judicial Magistrate, Yavatmal,
- 18) The Secretary, D.L.S.A., Yavatmal,
- 19) The Civil Judge (Jr.Dn.) & J.M.F.C., Wani/ Maregaon/ Ghatanji/Kalamb Babhulgaon/Ner/Digras/Mahagaon/Umarkhed/Arni/Zari Jamni/Ralegaon,
- 20) The Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/ Pusad/ Kelapur/Darwha /Arni/Wani/Digras/Umarkhed/Ralegaon,
- 21) The 2nd Jt. C.J.J.D.& J.M.F.C, Yavatmal/Pusad/Kelapur/Darwha/ Umarkhed /Wani
- 22) The 3rd Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad,
- 23) The 4th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad/ Darwha,
- 24) The 5th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad,
- 25) The 6th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad,
- 26) The 7th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad,
- 27) The 8th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal,
- 28) The 9th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal,
- 29) The 10th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal,
- 30) The President, Bar Association, Yavatmal/Pusad/Darwha/Kelapur/Wani/ Maregaon/ Ghatanji/Kalamb/ Babhulgaon/Ner/Digras/Mahagaon /Umarkhed /Arni/Zari Jamni/Ralegaon,
- 31) The District Govt. Pleader, Yavatmal,
- 32) The Registrar, District Court, Yavatmal,
- 33) The Court Manager, District Court, Yavatmal
- 34) The Supdt. to C & F/ Judl. District Court Yavatmal.
- 35) The Asstt Supdt to Admn/R.R. Section, District Court, Yavatmal
- 36) The Bench Clerk to Principal District Judge, Yavatmal,
- 37) The Statistical Writer, District Court Yavatmal.
- 38) The Civil/Criminal Appellate Clerk District Court, Yavatmal.
for information and necessary action.


I/c Registrar
District Court, Yavatmal.
13-11-2021

Tel. No.022 22673675 (O)
E-mail : rginsp-bhc@nic.in

No.: Insp-I/ 32 /2021
Date : 12.04.2021

From,

Dinesh P. Surana,
Registrar Inspection-I,
High Court of Bombay (AS),
Mumbai - 400 032.

To,

1. All the Principal District and Sessions Judges,
2. The Principal Judge, City Civil & Sessions Court, Gr. Mumbai,
3. The President, Industrial Court, Mumbai,
4. The President, Maha. State Co.Opp. Appellate Court, Mumbai,
5. The Chief Judge, Court of Small Causes, Mumbai,
6. The Member Secretary MSLSA, Mumbai,
7. The Principal Judges, Family Courts,
8. All Heads of the Establishment under the Bombay High Court in the States of Maharashtra & Goa and UT of DNH & DD.

Subject : Declaration of 15.04.2021 and 16.04.2021 too as holidays.

Respected Sir / Madam,

Apropos the above subject, I am under directions to inform your goodself that the Hon'ble Administrative Judges' Committee has been pleased to –

1. Suspend the functioning of all the subordinate Courts in the States of Maharashtra and Goa and Union Territory of DNH & DD up to 18.04.2021, by way of declaring holidays on 15th and 16th of April, 2021 too. AND
2. Allow you to fix any suitable days to compensate these holidays (i.e. of 4 dates – 12.04.2021 and 15.04.2021 to 17.04.2021) at your ends, on some other days, as per your administrative convenience, under intimation to the office of Registrar (Inspection-II).

Supdt. (Adm) to
comply *KAS*
P.D.J.

Yours Faithfully,

Dinesh P. Surana
12.04.2021
(Dinesh P. Surana)
Registrar Inspection-I